

by a Union Cabinet Minister, Shri Rajesh Pilot. But the Vidhan Sabha Speaker did not give his permission to hold any meeting in that restricted area. Even then, Shri Rajesh Pilot being a central Minister, in violation of Section 144, held the meeting in the restricted area of the Vidhan Sabha complex and led the agitation there.

Mr. Speaker Sir, remember that in 1979, the-then Prime Minister Choudhary Charan Singh, agitated by the conduct of one of his cabinet ministers Shri Raj Narayan of entering into the restricted area in violation of section 144 had dismissed him from his cabinet. In fact, this is not proper for a Cabinet Minister who swears by the constitution in this House before the hon. president, to violate himself the provisions of the constitution. So I urge upon the Central Government to dismiss such a Cabinet Minister with immediate effect in order to protect the fair and sacred democratic set up of the country. (*Interruptions*)

SHRI RAM VILAS PASWAN : Mr. Speaker, Sir, this is a very serious issue. It is direct interference in the Federal structure of the country. Such an anti Governmental attitude of a Cabinet Minister within the framework of his party.

SHRI BHOGENDRA JHA : The Bihar Government should be asked to arrest him for violation of Section 144.

SHRI TEJ NARAYAN SINGH (Buxar) : Mr. Speaker, Sir, this year it is for the second time that the state of Bihar has been affected by floods. Earlier the floods were there for a period of 15 days. And only after two days of it, the State was again reeling under flood for 15 days. About 18-19 districts of that state have been facing the fury of floods. The Bihar Government with its limited resources is trying to provide relief to the flood affected people. But I think that in fact, the Bihar Government does not have sufficient quantity of relief stock provide relief to the flood affected people. The people of the district Bhojpur, Buxar, Patna, Munghyr, Vaishali, Gopalganj, Madhubani, Bhagalpur etc. of the state have been the

worst hit. No conveyance and mode of transport is available to the people of those areas. People are not getting the supply of kerosene oil, food grains, medicines, fodder etc. The Bihar Government is trying to cater to the needs of the people as much as per its constitutional obligations. But the Government of India has not provided any assistance to that state. Since last one month almost all the districts in that state have remained inundated and the State Government alone is out to give relief to the flood affected people. Government of India as well should have come forward to supply medicines, ration, safety matches, kerosene oil etc. so as to come to their rescue. I, therefore, urge upon the Government of India to help the Bihar Government in the relief work, at the earliest.

The second thing that I would like to mention here is about the erosion of land caused by the Ganga river which has continued quite for long. The embankment on the Ganga river in Buxur district has developed breaches at a number of places. Thousands of villagers of Buxur and Bhojpur districts have been facing the problem of land erosion by the Ganga water. So I urge upon the Government of India to take appropriate measures at the earliest to check the menace of land erosion by the Ganga in the districts of Bhojpur and Buxur in particular and at several such places in general so that the people of Bihar may live peacefully, with these words I again request the Government of India to come forward to contribute to the relief-work for the people of Bihar.

SHRI B.L. SHARMA PREM (East Delhi) : Mr. Speaker, Sir, I would like to apprise of the horrible living conditions prevailing in my constituency, East Delhi where there is population of 36 lakh people. It means that every third person of Delhi is from this area. during the last one month there have been the cases of five robberies and three murders in East Delhi. Three women have been murdered there. Dacoits have looted an amount of Rs. 25 lakhs. 14 lakhs and 6 lakhs respectively in these incidents but not a single culprit has been traced to this date